

Urgent

HIGH COURT OF JAMMU AND KASHMIR  
(Office of the Registrar General at Srinagar)  
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To

All Principal District & Sessions Judges,  
State of Jammu & Kashmir.

No: 11009-33/93 Dated: 14/06/2018

Subject: Number of properties registered during 2016-17.

Sir,

This Registry has received a copy of communication No.RSF/2018-19/15<sup>th</sup> FC/17 dated 29-05-2018(copy enclosed) from the Office of Accountant General (Audit) J&K, Jammu regarding the subject cited above.

In this regard, you are requested to transmit the requisite information pertaining to your District by return fax, so that the consolidated information is transmitted to the concerned quarter at the earliest.

Enclosures: As per letter.

Yours faithfully,

  
(Sanjay Dhar)  
Registrar General

Speed Post

OFFICE OF THE ACCOUNTANT GENERAL (AUDIT) J&K, JAMMU

Office of the  
Pt. A. G. (Audit)

29 MAY 2018

J&K - Jammu

No: RSF/2018-19/15<sup>th</sup> FC/17

Dated:-29/05/2018

To

✓  
The Registrar General  
High Court of Jammu & Kashmir,  
Srinagar.

**Subject:-Number of Properties registered during 2016-17**

Sir,

Fifteenth Finance Commission has sought information from this office relating to number of Properties registered during the year 2016-17 in respect of Jammu and Kashmir State. You are as such requested to kindly arrange to provide the above said information at the earliest to this office by email/fax, so that the same could be supplied/furnished to the Commission.

*The matter may kindly be accorded "TOP PRIORITY".*

Cr 8  
29/6/18  
Email [astirparmod25@gmail.com](mailto:astirparmod25@gmail.com)

Fax No 0191-2581403 (O)

Yours faithfully,

*Qstr*  
29/05/2018  
Audit Officer (RSF)